

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3033
ANSWERED ON:29.08.2013
SIDHMAUKH AND NOHAR CANALS .
Kaswan Shri Ram Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether 0.47 Million Acre Feet (MAF) of water has been allocated to Sidhmukh-Nohar Feeder as per clause IV of the agreement signed in 1981 by the Chief Ministers of Punjab, Haryana and Rajasthan, but only 0.30 MAF of water is being released for this purpose and if so, the details thereof;
- (b) whether Rajasthan has completed Sidhmukh-Nohar project and has established full capacity to irrigate the area prescribed for irrigation under the project but 0.17 MAF of water (Ex-Nangal) from excess water of Ravi-Beas is not being given and if so, the details thereof;
- (c) whether the Government proposes to allocate 0.17 MAF of water for the said project;
- (d) if so, the time by when; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (e) The agreement of 1981 signed by the Chief Ministers of Punjab, Haryana and Rajasthan provided for the Secretary, Ministry of Irrigation, Government of India to take a decision on Rajasthan's claim for 0.57 Million Acre Feet to be conveyed through the Sutlej-Yamuna Link-Bhakra system. The Secretary decided on 15 January 1982 that the reasonable requirement of Rajasthan for irrigating Nohar and Sidhmukh areas by flow is assessed as 0.47 MAF. The Sidhmukh-Nohar project has been completed in the IX Plan and 0.30 MAF is being released pursuant to the above decision. The release of remaining 0.17 MAF is dependent on the restoration of the Bhakra Main Canal to its original capacity on which Punjab, Haryana and Rajasthan have not come to a consensus.